

27

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2018	-	For compliance of office objections raised by Registry	Rule 6 of I&B	M/s SBS Transpole Logistics Pvt Ltd Vs M/s Universal Frieght Management (India) Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Gopal Krishna
9538130118

M/s SBS Transpole
Logistics Pvt Ltd



The matter is listed today for compliance. Counsel for operational creditor is present. He has filed a memo along with Annexure. He reported that he has complied the objections.

Issue notice to the corporate debtor. Registry to prepare the notice. Counsel to collect and serve it on the corporate debtor. Counsel informed the Tribunal that notices may also be sent to the wholetime Director of the corporate debtor in the alternative. He is permitted to take out notice to the wholetime Director of the corporate debtor company through e-mail.

List it on 05.03.2018.


MEMBER (T)


MEMBER (J)